

the course of the year and/or advance release of States' entitlements.

**Statement**

*Details of loan taken by State Governments from Ministry of Finance, as on 31.03.97*

(Rs. in crores)

S.No.	State	Amount
1.	Andhra Pradesh	1,03,40.77
2.	Arunachal Pradesh	2,29.94
3.	Assam	36,44.50
4.	Bihar	94,87.22
5.	Goa	7,99.96
6.	Gujarat	98,39.37
7.	Haryana	35,17.96
8.	Himachal Pradesh	16,60.25
9.	Jammu & Kashmir	28,49.50
10.	Karnataka	67,12.51
11.	Kerala	45,50.07
12.	Madhya Pradesh	63,90.73
13.	Maharashtra	1,58,54.42
14.	Manipur	2,04.76
15.	Meghalaya	2,34.23
16.	Mizoram	1,49.69
17.	Nagaland	2,49.83
18.	Orissa	46,66.23
19.	Punjab	1,06,42.41
20.	Rajasthan	69,94.12
21.	Sikkim	1,36.50
22.	Tamilnadu	84,03.85
23.	Tripura	3,54.02
24.	Uttar Pradesh	2,10,96.97
25.	West Bengal	1,32,17.32
		14,22,27.13

[English]

**Issue of Coins/Currency Notes on Netaji**

585. SHRI SURESH PRABHU: Will the Minister of FINANCE be pleased to state:

(a) whether the Government have issued/propose to issue any coins/currency notes on the occasion of the birth anniversary celebrations of Netaji Subhash Chandra Bose;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ): (a) to (c) Commemorative coins in the denominations of Rs. 100, Rs. 50 and Rs. 10 and commemorative circulation coins of Rs. 2 were released on 19.2.97 to commemorate the birth centenary of Netaji Subhash Chandra Bose. As per Government policy, currency notes are issued only with the portrait of Mahatma Gandhi.

**Coal Depot**

586. SHRI BADAL CHOUDHURY: Will the Minister of COAL be pleased to state:

(a) whether the Government of Tripura has sent any proposal for setting up centralised Coal Depot in the State;

(b) if so, the steps have been taken to set up that depot; and

(c) by when it is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRIMATI KANTI SINGH): (a) Yes, Sir.

(b) and (c) As per the policy, stockyards are to be set up by the respective State Governments or its organisations. Coal companies would make coal available in accordance with the linkages/sponsorships given by the State Governments. It is, therefore, for the State Government to assess the requirement of stockyards, set them up and make appropriate sponsorships for supply of coal.

**Export Promotion Industrial Park in U.P.**

587. SHRI ASHOK PRADHAN: Will the Minister of COMMERCE be pleased to state:

(a) the details of Export promotion Industrial Parks set up in Uttar Pradesh;

(b) whether the Uttar Pradesh Government has any share in these parks; and

(c) if so, the details thereof;

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (DR. BOLLA BULLI RAMAIAH): (a) to (c) A proposal of the Uttar Pradesh Government to set up an Export Promotion Industrial Park at Surajpur, Greater Noida, Dist. Gautambudhnagar has been approved for Central assistance under the Export Promotion Industrial Park (EPIP) Scheme. The Park is being set up by the Uttar Pradesh Government at an estimated cost of Rs. 20.19 crores. Under the EPIP Scheme, Central assistance up to 75% of the capital cost of the project, excluding cost of land, but limited to a maximum of Rs. 10 crores per Park

is provided. The entire Central grant of Rs. 10 crores has already been released to the U.P. Government, for development of this Export Promotion Industrial Park.

[*Translation*]

#### **Fiscal Deficit**

588. SHRI SUSHIL CHANDRA: Will the Minister of FINANCE be pleased to state:

- (a) the figures regarding the fiscal deficit in the Budget of the Union Government for the year 1997-98;
- (b) the percentage of G.D.P. regarded as deficit;
- (c) whether it is below the limit; and
- (d) if not, the steps taken to minimise the limit?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ): (a) and (b) The fiscal deficit has been kept at Rs. 65,454 crore in the Budget Estimates for 1997-98 which is estimated at 4.5% of GDP.

(c) and (d) As mentioned in the Finance Minister's budget speech for 1997-98, Government hopes to bring the fiscal deficit under 4% in the next budget.

[*English*]

#### **Income Tax Dues Against State Apex Co-operative Banks**

589. SHRI RAM NAIK: Will the Minister of FINANCE be pleased to state:

- (a) whether the Income Tax Department has served notices on State Apex Co-operative Banks for payment of income tax on income earners from the investments from reserve funds in Government securities;
- (b) if so, the name of banks with amount due from them as on March, 31, 1997 of any convenient accounting date;
- (c) whether the banks represented to the Government for not claiming income-tax on such investments; and
- (d) if so, the action taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ): (a) to (d) The information is being collected and will be laid on the Table of the House.

#### **Amount Deposited in NSS in M.P.**

590. SHRI VISHVESHWAR BHAGAT: Will the Minister of FINANCE be pleased to state:

- (a) the details of amount deposited in small saving schemes, Unit Trust of India Schemes, National Saving Schemes and various Nationalised Banks during each of the last three years in Madhya Pradesh, institution-wise, district-wise;

- (b) the names of the financial institutions which have provided financial assistance to the Government of Madhya Pradesh; and

- (c) the terms and condition laid down in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ): (a) to (c) The information being collected and will be laid on the table of the House.

#### **Development of Sericulture**

591. SHRI B.L. SHANKAR: Will the Minister of TEXTILES be pleased to state:

- (a) the schemes being operated by Union Government for the development of sericulture in the country as on 30th June, 1997;
- (b) the amount of financial assistance provided to Karnataka for this purpose during 1996-97; and
- (c) the amount likely to be given during 1997-98 to the State?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) Sericulture development programmes are being implemented by the States under their respective Plan Programmes. However in order to supplement their effort Central Silk Board also implements schemes/programmes for promoting development of all four types of silk. These include schemes for extension of R&D, training, infrastructure and infrastructural support to the sector through network of CSB units and implementation of schemes for encouraging adoption of modern sericultural practices for production of quality silk. Besides, CSB has also taken up specific projects like World Bank assisted National Sericulture Project (17 States), Action Plan for North-Eastern Region, Poorvanchal Sericulture Development Project in Uttar Pradesh, etc. in collaboration/association with State Governments. One important scheme launched in 1997-98 is for providing subsidies for establishment of multiend reeling.

- (b) The Planning Commission, Government of India makes allocation for development of sericulture under the States Plan programme. Under the WorldBank/Swiss assisted National Sericulture Project during the 1996-97 a provision of Rs. 88.65 crores has been provided to the Karnataka against the total revised project cost of Rs. 583.79 crores.

- (c) No specific programmes have been received from the State Government However a provision of Rs. 38.42 crores is earmarked for the CSB having its headquarters and other units in Karnataka. Expenditure during 1997-98 in Karnataka would be dependent on the schemes sent to the CSB by the State Government.

#### **Karnataka High Court Bench**

592. SHRI VIJAY SANKESHWAR: Will the Minister of LAW AND JUSTICE be pleased to state: